

**IN THE MATTER OF CORPORATE INSOLVENCY RESOLUTION PROCESS OF EPIOLA RETAIL (INDIA) PRIVATE LIMITED**

CIN : U15532TN2016PTC113906

Date of commencement of CIRP: 02nd May 2023

**LIST OF CREDITORS**

Summary as on 16-08-2023

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2021

List of operational creditors (Government dues)  
(Annexure-7)

| SI NO        | Details of Claimant                   |            |                 | Details of Claim admitted |                    |                          |                 |                                     |                             |                        |   |                            |  | Amount in Rs. |                              |                                    |                 |
|--------------|---------------------------------------|------------|-----------------|---------------------------|--------------------|--------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|---|----------------------------|--|---------------|------------------------------|------------------------------------|-----------------|
|              | Department                            | Government | Date of Receipt | Date of Claim Received    | Amount Claimed     | Amount of claim admitted | Nature of Claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC, if applicable | Amount of Contingent Claim | Amount of any mutual dues, that may be set-off |               | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
| 1            | Income Tax (TDS)                      |            | 03-06-2023      |                           | 1,58,29,930        | 1,58,29,930              | Nil             | No                                  | No                          | No                     | NA                                      | NA                         |  |               |                              |                                    |                 |
| 2            | Employee State Insurance Scheme       |            | 22-06-2023      |                           | 52,68,904          | -                        | Nil             | No                                  | No                          | No                     | NA                                      | NA                         |  |               | 52,68,904                    |                                    |                 |
| 3            | Employee Provident Fund Organisation  |            | 14-07-2023      |                           | 1,52,14,164        | 1,52,14,164              | Nil             | No                                  | No                          | No                     | NA                                      | NA                         |  |               | -                            |                                    |                 |
| 4            | Assistant Commissioner, Alwarpet, GST |            | 14-08-2023      |                           | 10,58,418          | -                        | Nil             | No                                  | No                          | No                     | NA                                      | NA                         |  |               | 10,58,418                    |                                    |                 |
| <b>TOTAL</b> |                                       |            |                 |                           | <b>3,73,71,416</b> | <b>3,10,44,094</b>       |                 |                                     |                             |                        |   |                            |  |               | <b>63,27,322</b>             |                                    |                 |

Note : As the books of accounts of the Epicola Retail (India) Pvt Ltd are yet to be received, the claim has been verified with the documents submitted by the claimants and are admitted.

